

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5499
ANSWERED ON:06.09.2011
CRIME DURING NIGHT HOURS
Pradhan Shri Nityananda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Delhi Police has worked out any specific action plan to control traffic violations and other related crimes during night hours;
- (b) if so, the details thereof;
- (c) whether the action plan would also includes control over crimes relating to children and women during the night; and
- (d) if so, the details thereof alongwith the feedback of the progress made in controlling such crimes/violations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)&(b): Delhi Police has strengthened night deployment and carries out special night checking-cum-patrolling in various parts of Delhi with an objective to curb crime and enforce traffic discipline on stretches of roads prone to over-speeding, drunken driving, red light jumping and other traffic violations. There is also increased presence of senior officers and traffic supervisory personnel in the field to oversee traffic regulation and enforcement duties.

(c) &(d): Delhi Police has also taken various steps for safety and security of women and children to control crime against them. These measures include identifying the vulnerable areas requiring presence of women police staff like University area, Bus stops etc. and to cover such areas prone to crime against women, lady police staff has been deployed in beats and in PCR Vans. Two police stations predominantly staffed by women have been opened in the North and South Campus. Women Help Desks have been formed in all police stations and special measures have been taken for safety and security of women employees by issuing directions u/s 144 Cr.P.C. to BPOs, Corporate and media houses for taking necessary safety steps. Gender sensitization programmes have been organized for police personnel. PCR Vans have been directed to help stranded women. Delhi police is maintaining several helpline round the clock viz the Women's helpline and the Anti-Obscene Call/Anti-stalking helpline, which have received a good response. Delhi Police has also established Anti-Human Trafficking Units (AHTUs) in all Districts and has formulated SOP in respect of missing children which mandates prompt registration of FIRs in respect of missing children and proper follow up of investigation of these cases. 35 Self-defence training programme have been conducted by the Delhi Police during the year 2011 wherein 4855 persons were imparted training in self defence. Anti Obscene Cell has received 12335 calls during the year 2011 (upto 31.7.2011).